

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-133-2020**

Vijayanand Kankonkar & Anr.

... Petitioners

Versus

Demu Shirodkar & Ors.

... Respondents

Shri Nyron D'Souza, Advocate for the Petitioners.

Shri S. Keny, Advocate for the Respondents No.2 & 3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 13th August 2020****P.C. :**

The learned counsel for both parties agree that they will represent before the Civil Court and seek an adjournment tomorrow, so that this Court could dispose of this application next week, without any necessity for interim stay in the proceedings.

2. Post the matter on 18.08.2020.

DAMA SESHADRI NAIDU, J.

NH